

# FORM A

## PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

### FOR THE ATTENTION OF THE CREDITORS OF MEC SHOT BLASTING EQUIPMENTS PRIVATE LIMITED

#### RELEVANT PARTICULARS

1	Name of corporate debtor	M/s Mec Shot Blasting Equipments Private Limited
2	Date of incorporation of corporate debtor	9th August, 1990
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Jaipur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29299RJ1990PTC005537
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: E-279, Marudhar Industrial Area, Phase II Jodhpur – 342 005 (Rajasthan)
6	Insolvency commencement date in respect of corporate debtor	18th September, 2019 (Copy of the order received on 19.09.2019)
7	Estimated date of closure of insolvency resolution process	16th March, 2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Anoop Kumar Goyal Registration No.: IBBI/IPA-001/IPP00563/2017-18/11039
9	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 403, B-20 Shiv Enclave, Shiv Marg, Bani Park, Jaipur – 302016 (Rajasthan) E-mail: doctor.anoop@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Flat No. 403, B-20 Shiv Enclave, Shiv Marg, Bani Park, Jaipur – 302016 (Rajasthan) E-mail: cirp.mecshot@gmail.com
11	Last date for submission of claims	2nd October, 2019
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Not applicable

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the **Mec Shot Blasting Equipments Private Limited** on 18th September, 2019.

The creditors of **Mec Shot Blasting Equipments Private Limited**, are hereby called upon to submit their claims with proof on or before 2nd October, 2019 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional: **Anoop Kumar Goyal**  
Registration No.: IBBI/IPA-001/IPP00563/2017-18/11039  
Date: 21.09.2019, Place: Jaipur

